

the Delhi Administration demanding levy of sales tax in Delhi at the point of the first sale. The Administration have reported that this matter needs close examination.

SELECTION BY U.P.S.C. OF LECTURERS FOR WOMEN'S COLLEGE, TRIPURA

3246. SHRIMATI SUSEELA

GOPALAN :
SHRI B. K. MODAK :
SHRI P. RAMAMURTI :
SHRI SATYA NARAIN SINGH :

Will the Minister of EDUCATION be pleased to state :

(a) whether the Principal and Lecturers of Women's College, Tripura are selected by Union Public Service Commission;

(b) whether the present Principal and Senior Lecturer of Chemistry in the Women's College are selected by U.P.S.C.; and

(c) if not, what are the criteria of appointing them as Principal and Senior Lecturer ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) to (c). The requisite information is being collected from the Tripura Administration and will be laid on the Table of the Sabha in due course.

GRANTS TO EDUCATIONAL INSTITUTES

3247. SHRI G. C. DIXIT : Will the Minister of EDUCATION be pleased to state :

(a) the number of educational institutes in Madhya Pradesh to whom grants under the campus scheme have been given by the Central Government from 1962 to 1967;

(b) the total amount of grants paid by the Central Government annually;

(c) whether Government propose to enhance the amount of grant to educational institutes located in a backward State like Madhya Pradesh; and

(d) if so, the extent to which the amount will be increased and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) 16.

(b) Non-recurring grants only are paid for the projects under the Campus Work

Projects Scheme in suitable instalments. Grants paid during the period 1962-63 to 1967-68 were as follows :

| | |
|---------|-------------|
| 1962-63 | Rs. 19,950. |
| 1963-64 | Rs. 19,000. |
| 1964-65 | Rs. 12,600. |
| 1965-66 | Rs. 62,772. |
| 1966-67 | Rs. 9,225. |
| 1967-68 | — |

Total :— Rs. 1,23,547

(c) and (d). It is not possible to make any distinction as between institutions located in one State and another in the matter of sanctioning grants under this scheme.

पाकिस्तानी डकैत

3248. श्री निहाल सिंह : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पाकिस्तानी डकैतों ने बीकानेर डिवीजन में दो भारतीयों को मार डाला था;

(ख) यदि हाँ, तो इस सम्बन्ध में सरकार ने क्या कार्यवाही की है; और

(ग) डकैत कितनी नकद राशि तथा कितने मूल्य का सामान लेकर चम्पत हो गये ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री विद्या चरण शुक्ल) : (क) जी, हाँ। 13/14 जनवरी, 1968 की रात को आठ पाकिस्तानी नागरिकों ने फुलेवाला गांव में श्री गुलाम कादर के घर पर धावा बोला और गोली चलाई। गोली चलाने के फलस्वरूप दो भारतीय नागरिक मारे गये।

(ख) पाकिस्तानी अधिकारियों को कड़ा विरोध पत्र दिया गया है और एक बैठक बुलाई गई। इस क्षेत्र में अतिरिक्त अस्थायी पोस्ट खोल दी गई है। गश्त भी तीव्र कर दी गई है।

(ग) डाकू 2,500/- रुपये मूल्य के दो ऊंट ले गये।

Mizos

3250. SHRI DEIVEEKAN : Will the Minister of HOME AFFAIRS be pleased to state :